SHRI R. NARASIMHA REDDY: May I know from the hon. Minister whether he has received any representation in this regard from the artisans of Lucknow? In reply to part (a), the Minister said: "No. Sir." I would like to know whether he is aware that there was a big article in the 'Times of India' about this industry in which it was stated that this is a traditional industry in which thousands of families have been employed and there is a big consternation that to mechanised units the licences have been given. I would like to know whether they have applied for a licence and if so, what is the attitude of the Government in view of the fact that twenty thousand people are likely to go unemployed from their traditional occupation.

SHRI GEORGE FERNANDES: The question pertains to grant of licence to a set of mechanised carpet manutacturing units in Lucknow. The answer is that no licence to produce any mechanised carpets has been given to any enterprise in Lucknow. In the State of U.P., there are two mechanised units. One is Tafter Carpet and Woollen Industries, located in Sikandrabad in the district of Bulandshahr. They were granted industrial licence in August, 1971.

12.00 Noon

The other is Modi Carpets which is located in Rai Bareli district. This was granted industrial licence in May 1976

SHRI PILOO MODY: Why in Rae Bareli?

SHRI GEORGE FERNANDES: Other than these two there are no mechanised units in Uttar Pradesh. I have not seen the article to which the hon. Member has made a reference.

SHRI R. NARASIMHA REDDY: Will the hon. Minister assure the House that in future no licences for machanised units in this traditional type of industry will be given?

SHRI GEORGE FERNANDES. I have already stated that we will not

be giving any licences for production of carpets in mechanised units unless they are meant for exports

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS - रिशपारो तथा तेजम को जोडने वालो सडक

*784 श्री लाखन सिंह : क्या नींद-हन ग्रीर परिवहन मंत्री यह बनाने की कृपा करेंगे कि :

- (क) क्या संस्कार का मालूम है कि मुन्शियारी तथा तेजम को जोड़ने वाली एक माल सीमा सड़क वर्षों के कारण बंद पड़ी है, जिसके फलस्वरूप स्थानीय लोगी तथा सैनिक कर्मचारियों को आने-जाने में असुविधा हो गयी है;
- (ख) यदि हां, तो वरसात में सड़क को बंद न होने देने के लिए साकार क्या कदम उठाने जा विचार रखर्ता है; ग्रीर
- (ग) सीमा सड़वा विवास के महा-निदेशालय द्वाशा मुन्शियारी जौलजीवी सड़क कब तक बनाये जाने का संभावना है ?

[†](Linking of road from Munshiari and Tejam

*784. SHRI LAKHAN SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether Government are aware that, the only border road linking Munshiari and Tejam is facing closure due to the rains causing inconvenience in the movement of the local people and army personnel;
- (b) if so, what steps Government propose to take to avoid its closure during the rainy season; and
- (c) by when Munshiari-Jaulgivi road is likely to be constructed by the Directorate General, Border Roads Development?]

^{†[]} English translation.

नौबहन ग्रोर परिबहन मंत्रालय में प्रभारी राज्य मंत्री (श्री चांट राम): (क) भारत सरकार को कोई ऐसी रिपार्ट प्राप्त नहीं हुई है। यह एक राज्य सड़क है ग्रीर इसलिय, इसका रखरखाव ग्रीर देख-रेख राज्य का उत्तरदायित्व है।

(ख) प्रश्न नहीं उठता ।

(ग) संसाधनों की उपलब्धता के प्रधीन, सामा सड़क संगठन को प्राशा है कि जब पाज्य सपकार उन्हें यह सड़क सौप देगी तो वे पांच वर्षों के भीतर ही इस सड़क का निर्माण ग्रीर विकास पूरा कर लेंगे ।

†[THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No such report has been received by the Government of India. It is a state road and its maintenance and upkeep thus is state responsibility.

- (b) Does not arise.
- (c) Subject to availability of resources, Border Roads Organisation expect to complete the construction and development of the road within five years after it has been handed over by the State Government to them by way of necessary entrustment.]

Contract labour in coal mines

*785. SHRI INDRADEEP SINHA: Will the Minister of ENERGY be pleased to state:

- (a) what is the number of workers engaged by private contractors in different coal mines at present;
- (b) what is the amount paid to the contractors by different companies during the last three years;
- (c) whether it is a fact that several committees appointed by Government on coal production have recommended abolition of the role of private contractors in hiring works for the nationalised coal mines; and

(d) what steps Government propose to take for the implementation of these recommendations?

THE MINISTER OF ENERGY (SHRIP, RAMACHANDRAN): (a) The number of workers engaged by contractors in different coal companies of Coal India Ltd. keep on fluctuating. The approximate number in the beginning of the current year as about 28,000.

- (b) The amount paid to the contractors by different coal companies during 1975-76 and 1976-77 was approximately Rs 66 crores. The figures for 1977-78 are being collected.
- (c) and (d) Coal mines do not hire any workers through contractors.

देश में नक्सलवादी कर्दी

*786. श्री प्रकाश महरोत्राः श्री जनजीति हिंह स्नानन्दः श्री रामानन्द रादेषः

र्क्या गृह मंत्री यह बताने की छपा करेंगे कि:

- (क) ऐसे कितने नक्सलबार्दा विचा-र-धोन देश की दिभिन्न जेलों में इस समय नजरवन्द हैं जिन पर न्यायालयों द्वापा स्रभी भुकंदमा चलाया जाना है ; स्रीप
- (ख) क्या केन्द्रोय सरकार ने इन नक्सलवादियों की दिहाई के लिए राज्य सप्तारों को मलाह दी है; यदि हा, तो इस पर राज्य सरकारी की प्रतिकिया क्या है ?

† Naxalite prisoners in the country

*786. SHRI PRAKASH
MEHROTRA:
SHRI JAGJIT SINGH
ANAND:
SHRI RAMANAND YADAV:

Will the Minister of HOME AFFAIRS , be pleased to state:

^{†[]} English Translation.